

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2911
ANSWERED ON:24.07.2009
REHABILITATION OF TRIBAL GROUPS
Balram Shri P.

Will the Minister of POWER be pleased to state:

- (a) whether members of primitive tribal groups are displaced/being displaced temporarily or permanently due to various power projects currently being implemented by the Government in the country;
- (b) if so, the details of such tribes displaced, State-wise and project-wise;
- (c) whether the Government has formulated or proposes to formulate any action plan for rehabilitation and resettlement of such tribes;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

- (a) : No Primitive Tribal Groups (PTGs) has been displaced/being displaced in the country due to various power projects, currently being implemented by Public Sector Undertakings(PSUs) under the Central Government.
- (b) : Does not arise.
- (c) & (d) : The Government has formulated a National Rehabilitation & Resettlement Policy, 2007(NRRP-2007). The provisions of the NRRP-2007 provide for the basic minimum requirements, and all projects leading to involuntary displacement of people must address the rehabilitation & resettlement issues comprehensively. The State Governments, Public Sector Undertakings or agencies, and other requiring bodies shall be at a liberty to put in place greater benefit levels than those prescribed in the NRRP-2007.
- (e) : Does not arise.